

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP No. 161(ND) 13

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.12.2017

NAME OF THE COMPANY: Shri Jai Prakash Ahuja & Ors Vs. M/s Swastik Multifiber Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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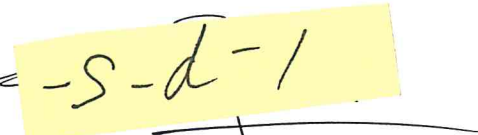
For the Petitioner (s) : Mr. Ashish Aggarwal and Mr. Gurcharan Singh,
Advocates

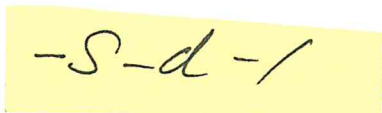
For the Respondent (s): None

ORDER

A request for adjournment is made on behalf of the Respondents 1 to 16.

At their request adjourned to 23rd March, 2018 for final arguments. No further adjournment shall be granted.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)